

Annexure-8

Name of the corporate debtor: Samar Estates Private Limited; Date of commencement of CIRP: 12.01.2024 (Order received on 15.01.2024); List of creditors as on: 07.05.2024

List of Operational creditors (other than Workmen and Employees and Government Dues) (Amount ₹)

Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Poonam Pipes and Tubes P. Ltd.		27 02 2023	1,494,279.00	751,077.00	-	-	-	No	-	-	-		743,202.00	-
2	Ashapura Fuels Pvt Ltd. (Solartax India P Ltd.)		01 03 2023	4,279,558.00	1,480,607.00	-	-	-	No	-	-	-		2,798,951.00	
3	Raj Process Equipments And Systems Pvt. Ltd.		01 03 2023	22,160,150.00	6,686,136.00	-	-	-	No	-	-	-		15,474,014.00	
4	Food & Biotech Engineers (I) Pvt. Ltd		01 03 2023	31,298,461.00	31,298,461.00	-	-	-	No	-	-	-		-	
5	B G Shirke Construction Technology Pvt. Ltd.		20 04 2023	7,208,108.00	-	-	-	-	No	-	-	-		7,208,108.00	
6	New Industrial House		29 04 2023	3,425,726.00	-	-	-	-	No	-	-	-		3,425,726.00	
7	Transequipment Engineering p. Ltd.			5,246,594.00	-	-	-	-	No	-	-	-		5,246,594.00	